

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **23.09.2026** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. Mention will be permitted only after notice (written or oral) to the other side.
2. Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.
3. Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.
4. To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio

For Pronouncement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 129/2025 For Exemption IA No. 1439 & 1440/2025	Jaber Abdul Wahab & 2 Ors Vs TP Anilkumar & 3 Ors. WITH	Mr. Edward James	Mr. Thriyambak J Kannan R1-R4
2.	IA No. 811/2026 (For Direction) in Comp App (AT) (CH) No. 130/2025 For Exemption IA No. 1442/2025 For Direction IA No. 1828/2025	Pulikkal Veetil Abdul Wahab Vs TP Anilkumar & 3 Ors. WITH	Mr. Edward James	Mr. Thriyambak J Kannan R1-R4
3.	Comp App (AT) (CH) No. 131/2025 For Exemption IA No. 1444/2025	Indus Motor Company Private Limited & Anr. Vs TP Anilkumar & 3 Ors. WITH	Ms. Rupal Bhatia	Mr. Thriyambak J Kannan R1-R4
4.	Comp App (AT) (CH) No. 132/2025 For Exemption IA No. 1454/2025	Ajmal Abdul Wahab & Anr. Vs TP Anilkumar & 3 Ors	Mr. Edward James	Mr. Thriyambak J Kannan R1-R4
5.	IA No. 924/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 319/2026 For Stay IA No. 923/2026 (With Defects)	Kampalapura Narasimaih Jayalakshmi, Additional Director of Vistara Media Pvt Ltd & 2 Ors Vs Vistara Media Pvt Ltd & Anr	Ms. S Indumathi Ravi	Mr.K Gaurav Kumar R2

6.	Comp App (AT) (CH) (Ins) No. 191/2022	S Viswanathan Vs Canara Bank WITH	Mr. S Viswanathan Party in person	Mr. ML Ganesh
7.	Comp App (AT) (CH) (Ins) No. 231/2022 For Stay IA No. 496/2022	S Viswanathan Vs Canara Bank	Mr. S Viswanathan Party in person	Mr. ML Ganesh

For Admission (Fresh Case)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) (Ins) No. 484/2026 For Exemption IA No. 1376 /2026 For Additional Doc IA No.1377 /2026	Sri Manish Kapoor Vs Surender Devasani, Liquidater of Vikram Structures Pvt Ltd & Anr.	Ms. Deepika Murali	

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in